

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

ORIGINAL APPLICATION NO. 180/00496/2018
&
M.A No.180/00729/2018

Monday, this the 5th day of November, 2018

CORAM

**HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER**

M.Chandran, aged 62 years, S/o.Kuttinadi
Gramin Dak Sevak Mail Deliverer, Pullipadam P.O
Manjeri Division, Manjeri, residing at “Myladi House”
Pullipadam P.O, Mampad,Manjeri 676 542

... **Applicant**

[By Advocate Mr.Shafik M.A]

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1. Union of India, represented by the Secretary
Department of Posts,Ministry of Communications
Sanchar Bhavan, New Delhi – 110 066
2. The Postmaster General, Northern Region
Kozhikode 673 011
3. The Superintendent of Post Offices
Manjeri Division,Manjeri 676 121
4. The Superintendent of Post Offices
Vadakara Division, Vadakara 673 101
5. K.V.Anilkumar, Superintendent of Post Offices
Manjeri Division, Manjeri 676121

... **Respondents**

(By Advocate Mr.Thomas Mathew Nellimootttil,Sr.PCGC)

This application having been finally heard on 5.11.2018, the Tribunal on the same day delivered the following in the open court.

O R D E R (ORAL)

Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Heard Mr.Shafik M.A, learned counsel for the applicant and learned

counsel for the respondents.

2. By way of interim order dated 22.6.2018, this Tribunal had ordered reinstatement of the applicant with all consequential benefits within 90 days after the date of Annexure A-2. It is seen that accordingly the applicant was reinstated. But after the disciplinary proceedings were completed in a short time, it is reported that the applicant was terminated from service. OP(CAT) 148/2018 filed by the respondents in the O.A, resulted in stay order which is available in the records. Under the circumstances, there does not appear to be any particular relief which can be considered in this O.A. The Original Application is closed. No costs.

3. The interim orders are made absolute subject to the final decision in the OP(CAT) referred above.

4. In view of the order in O.A, M.A 180/729/2018 has become infructuous and accordingly it is closed.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure A1 - True copy of the Charge Memo No.ARA/PMNA (SP VDK)/1/2016 dated 18.4.2017 issued by the 4th respondent

Annexure A2 - True copy of the Memo No.POD/2016/17 dated 20.7.2016 issued by the ASP, Manjeri Sub Division, Manjeri

Annexure A3 - True copy of the Memo No./IA/ASP-RMS(ASP-HQ-MJI)/1/2017/Pullipadam/Dlgs dated 24.5.2018 issued by the ASP,RMS CT IIIrd Sub Division, Shoranur

Annexure A4 - True copy of the Order No.ARA/PMNA(SPVDK)/1/201 dated 15.5.2017 issued by the Superintendent, Vadakara Division

Annexure A5 - True copy of the Order No.ARA/PMNA (SPVDK)/1/2016 dated 15.5.2017 issued by the Superintendent, Vadakara Division

Annexure A6 - True copy of the RTI request dated 27.11.2017 submitted by the applicant

Annexure A7 - True copy of the Memo No.INV/3-7/2016 dated 17.10.2016 issued from the office of the 2nd respondent

Annexure A8 - True copy of the representation dated 7.12.2017 submitted by the applicant

Annexure A9 - True copy of the OM F.No.11012/17/2013. Estt (A) dated 3.7.2015 issued by the Department of Personnel and Training

Annexure A-10 - True copy of the OM No.F.No.11012/04/2016-Estt(A) dated 23.8.2016 issued by the Department of Personnel and Training

Annexure A-11 - True copy of the Notification No.F.No.11012/9/2016 Estt-A III dated 2.6.2017 issued by the Department of Personnel and Training

Annexure R1 - True copy of GL/MoFraud/Pullipadam/2016 dated 23.9.2016

Annexure R2 - True copy of complaint preferred by Thannikuzhi Santha dated 22.8.2016 and its true English translation

Annexure R3 - True copy of GL/1/Pullipadam/Mo fraud/2016 dated 15.11.2016

Annexure R4 - True copy of F1/1/2016-17 dated 16.11.2016

Annexure R5 - True copy of F1/1/2016-17 dated 16.11.2016

Annexure R6 - True copy of Memo No.F1/1/2016-17 dated 16.11.2016

Annexure R7 - True copy of GL/1/MO/2017 dated 27.2.2017

Annexure R8 - True copy of Memo No.STA/1-26/2016 dated 14.2.2017

Annexure R9 - True copy of Directorate letter no.C-14015/32/2014- VPdated 24.6.2014

Annexure R10 - True copy of letter No.F1/1/2016-17 dated 20.10.2016

Annexure R11 - True copy of GI/POD/Pullipadam/misc-17 dated 6.12.17

Annexure R12 - True copy of Memo No.F1/1/2016-17 dated 14.12.2017

Annexure R13 - True copy of Memo no.GL/1/2018/dated at Manjeri 676121 the 19.3.18

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